## GOVERNMENT OF INDIA WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION LOK SABHA

UNSTARRED QUESTION NO:1712 ANSWERED ON:05.03.2015 WATER RESOURCES IN VILLAGES Rai Shri Prem Das

## Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) the details of funds allocated/utilized to improve water availability in the country during the last three years, State-wise and schemewise:
- (b) whether the Government has conducted any study across the country to assess water availability at district level;
- (c) if so, the details thereof including districts identified with low water availability, State-wise;
- (d) whether the Government has initiated/proposes any programme to protect the water sources in villages across India; and
- (e) if so, the villages selected for this and the time by which it is likely to be implemented?

## **Answer**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF.SANWAR LAL JAT)

- (a) State Governments undertake several measures to augment the water resources which, inter-alia, include conservation of water resources in rese- rvoirs and traditional water bodies, rain water harvesting and artificial recharge of ground water. Ministry of Water Resources, River Development and Ganga Rejuvenation provides technical and financial assistance to the State Governments through various schemes and programmes namely, Accelerated Irriga- tion Benefits Programme (AIBP), Repair, Renovation and Restoration (RRR) of Water Bodies etc. The details of State-wise funds released under AIBP and RRR of Water Bodies programmes during the last three years (2011-12, 2012-13, 2013-14) are at Annexures I and II respectively.
- (b) & (c) The average annual water resources potential and utilizable surface water resources have been asse- ssed basin-wise by the Central Water Commission and the details are at Annexure III.

Central Ground Water Board (CGWB) and State Ground Water Organisations jointly assess replenishable ground water resources periodically in 6607 asse- ssment Units (Firkas/Blocks/Mandals/Talukas/Dist- ricts) in the country. A Statement indicating the Statewise availability of ground water resources is given at Annexure IV.

District-wise assessment of water availability has not been conducted by the Central Government.

(d) & (e) State Governments undertake several measures for protecting the water sources in the States. The efforts of the State Governments are supplemented by the Central Government under various schemes and programmes.

Government of India launched a Scheme for Repair, Renovation and Restoration (RRR) of water bodies which has multiple objectives such as reclamation of lost irrigation potential, improvement of command area/catchment area of the tanks, restoring/increase in storage capacity of water bodies, recharge of ground water and development of tourism and cultural activities by providing Central Grant to State Gove- rnments. This is a continuing scheme since X Plan. In XII Plan, the scheme envisages taking up RRR works in 10,000 water bodies (9000 in rural areas and 1000 in urban areas) with an outlay of Rs 10,000 crore. Details of villages in which the Scheme is being implemented are not maintained by the Central Government.